

Sixteenth Loksabha

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Title: Introduction of the Constitution (Amendment) Bill, 2017 (Amendment of article 19)

SHRI KONDA VISHWESHWAR REDDY (CHEVELLA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India. ”

*The motion was adopted.*

SHRI KONDA VISHWESHWAR REDDY: I introduce the Bill.